

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH`
KOLKATA

109
C.P No. 629/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01st January 2018, 10.30 A.M

Name of the Company	Happy E Zon Ltd		
Under Section	14(1)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. CA SHASHI AGARWAL

PETITIONER

Jain
1/1/18

ORDER

Ld. Pr. CA for the petitioner has filed affidavit of compliance in terms of our Order dated 08/12/2017. Till date the Registrar of Companies has not filed any report. Let reminder be sent to the Registrar of Companies, West Bengal for his report.

List it on 05/02/2018.

8d

(Jinan K.R.)
Member (J)

8d

(V.P.Singh)
Member (J)